

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1404
(TO BE ANSWERED ON 28.07.2022)

LATERAL ENTRY RECRUITMENT

1404 SHRI JOHN BRITTAS:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of persons belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes appointed under lateral entry recruitment to senior positions in the Government of India;
- (b) whether they are appointed against general category or reservation category, category-wise details thereof; and
- (c) the details of religion and caste furnished by the successful candidates to UPSC at the time of submitting application in case Government does not have such category details?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Keeping in view their specialised knowledge and expertise, 37 officers (seven selected in 2019 and thirty selected in 2021), appointed through lateral recruitment as Joint Secretary, Director and Deputy Secretary, are in position in various Ministries/Departments. Eligible SC/ST/OBC candidates are considered along with other eligible candidates. However, reservation is not applicable to such single post appointments. Details of these candidates, appointed on contract/deputation basis, such as category/religion etc. are not required to be maintained.
